

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No. 59 of 2013 (SZ)

Applicant(s)	Respondent(s)
Shri. Vijayaraghava Reddy	Vs. 1) Graphite India Limited, Bangalore
2) Mrs. Ruchi Tandon, Bangalore	2) The Member Secretary, Karnataka
3) Mrs. Nivedita Gouda, Bangalore	State Pollution Control Board, Bangalore
4) Mrs. Madhavi Govindarajan, Bangalore	3) The Chief Environmental Officer,
5) Ms. Neelima Gandepally, Bangalore	Bangalore East, Karnataka State
6) Mrs. Suvarna Shanbag, Bangalore	Pollution Control Board, Bangalore
7) Mrs. Usha Balakrishnan, Bangalore	4) Boni Varghese K. Oommen, Karathalli,
8) Mr. N. Ramesh, Bangalore	Bangalore
9) Mr. Naveen, Bangalore	5) Karnataka State Appellate Authority
10) M/s. Maruthi Clothing Co., Bangalore	Bangalore and another

Legal Practitioner for Appellant

Legal Practitioner for Respondents

Shri Clifton D' Rozario
Raghupathi & Maitreyi Krishnan

Smt. Pushpa Menon for R-1
Shri T.K. Bhaskar, for R-2 and R-3
M/s. Law Square for R-6
M/s. VHVK Law Partner for R4

Appeal No. 60 of 2013 (SZ)

Applicant(s)	Respondent(s)
Shri. Bony Verghese K Oommen	Vs. 1) Graphite India Limited, Bangalore
	2) The Member Secretary, Karnataka State
	Pollution Control Board, Bangalore
	3) The Chief Environmental Engineer, Bangalore East
	Karnataka State Pollution Control Board, Bangalore
	4) Graphite India Limited Employees Union
	Bangalore

Legal Practitioner for Appellant

Legal Practitioner for Respondents

M/s. VHVK Law Partners

Smt. Pushpa Menon for R1
Shri T.K. Bhaskar for R-2 and R-3
M/s. Law Square for R-4

Appeal No. 20 of 2014 (SZ)

Appellant(s)

Respondent(s)

Vijay Raghav Reddy
Bangalore

Vs. M/s. Graphite India Ltd
Bangalore and others

Legal Practitioners for Appellant(s)

Legal practitioners for respondent(s)

Shri Clifton D' Rozario
Raghupathi & Maitreyi Krishnan

Smt. Pushpa Menon for R1
Shri T.K. Bhaskar for R-2 and R-3

Appeal No. 21 of 2014 (SZ)

Appellant(s)

Respondent(s)

Vijay Raghav Reddy
Bangalore

Vs. M/s. Graphite India Ltd
Bangalore and others

Legal Practitioners for Appellant(s)

Legal practitioners for respondent(s)

Shri Clifton D' Rozario

Smt. Pushpa Menon for R-1
Shri T.K. Bhaskar for R-2 and R-3

COMMON ORDER

Note of the Registry	Orders of the Tribunal
Item No. 8 to 11	<p>Date: 17th August, 2017</p> <p>We have heard Mrs.Maitreyi Krishnan, learned counsel appearing for the appellants.</p> <p>Post these appeals on 18.09.2017.</p> <p>....., JM (Justice Dr. P. Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>